NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/533/(IB)/CB/2017

NAME OF THE PETITIONER(S)

: VSL INDIA PVT LTD

NAME OF THE RESPONDENT(S)

: YES & YES HITECH PROMOTERS INDIA PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

3. SATISH

SSARAVANAKUMAL

Coursel for Rupnebut

ORDER

Counsel for both the parties present. Counsel for the Respondent has filed a Memo stating that the Arbitration Award has been stayed by Hon'ble High Court of Madras on 24.7.2017 and prayed for time to produce the copy of the same. At request, time is enlarged. Put up on 4.8.2017 at 10.30 A.M.

S. J. ropuper

(S. Vijayaraghavan) Member (Technical)

(Ch. Md. Sharief Tario Member (Judicial)